

**HIGH COURT OF SIKKIM
GANGTOK**

No 7./HCS/COMP

Date: 19/06/2014

NOTIFICATION

In partial modification of the Notification No.28/HCS/COMP dated 27.02.2013, Hon'ble Steering Committee, e-Court Mission Mode Project, High Court of Sikkim is pleased to re-constitute the District Level Computer Committees to coordinate the implementation of various modules/tasks of the e-Court Mission Mode Project in their respective courts. The members of the District Level Computer Committee are as follows:-

District Level Computer Committee (East)

1. Principal District & Sessions Judge (East) at Gangtok.
2. Civil Judge-cum-Judicial Magistrate, East (Gangtok)
3. District Informatics Officer, NIC, (East) at Gangtok.
4. System Administrator, East at Gangtok.

District Level Computer Committee (North)

1. District & Sessions Judge (North) at Mangan.
2. Civil Judge-cum-Judicial Magistrate, North (Mangan).
3. District Informatics Officer, NIC, (North) at Mangan.
4. System Officer, Technical Manpower under e-Court Project, North at Mangan.

District Level Computer Committee (South)

1. District & Sessions Judge (South) at Namchi.
2. Civil Judge-cum-Judicial Magistrate, South (Namchi).
3. District Informatics Officer, NIC, (South) at Namchi.
4. System Administrator, South at Namchi.

District Level Computer Committee (West)

1. District & Sessions Judge (West) at Gyalshing.
2. Civil Judge-cum-Judicial Magistrate, West (Gyalshing).
3. District Informatics Officer, NIC, (West) at Gyalshing.
4. System Officer, Technical Manpower under e-Courts Project, West at Gyalshing.

By Order.

N. G. Sherpa.

(N.G.Sherpa)
Registrar/Central Project Coordinator

Memo No: 3323-44/HCS

Dated: 19.06.2014

1. Principal District & Sessions Judge (East) at Gangtok.
2. District & Sessions Judge (North) at Mangan.
3. District & Sessions Judge (South) at Namchi.
4. District & Sessions Judge (West) at Gyalshing.
5. Mr. Ashok Ukrani, Member Judicial, e-Committee, Supreme Court of India, New Delhi.
6. Shri C.L.M Reddy, Senior Technical Director, NIC, New Delhi.
7. Civil Judge-cum-Judicial Magistrate, East (Gangtok)
8. Civil Judge-cum-Judicial Magistrate, North (Mangan).
9. Civil Judge-cum-Judicial Magistrate, South (Namchi).
10. Civil Judge-cum-Judicial Magistrate, West (Gyalshing).
11. District Informatics Officer, NIC, (East) at Gagntok.
12. District Informatics Officer, NIC, (North) at Mangan.
13. District Informatics Officer, NIC, (South) at Namchi.
14. District Informatics Officer, NIC, (West) at Gyalshing.
15. Dy. Registrar-cum-PS to the Hon'ble the Chief Justice, High Court of Sikkim.
16. Dy. Registrar-cum-PS to the Hon'ble Judge, Steering Committee, High Court of Sikkim.
17. P.A to Registrar General, High Court of Sikkim.
18. P.A to Registrar/Central Project Coordinator, High Court of Sikkim.
19. System Officer, Technical Manpower under e- Courts Project, North at Mangan.
20. System Officer, Technical Manpower under e-Courts Project, West at Gyalshing.
21. System Administrator, District & Sessions Court (East) at Gangtok.
22. System Administrator, District & Session Court (South) at Namchi.
23. File &
24. Guard File.

N. G. Sherpa.

(N.G. Sherpa)
Registrar/Central Project Coordinator